

रचनात्मकता को प्रोत्साहित करेंगे। इस प्रकार की गतिविधियों से बच्चों की शारीरिक फिटनेस में सुधार होगा और वे स्वस्थ जीवन की दिशा में कदम बढ़ाएँगे, जो उनके समग्र विकास के लिए लाभकारी होगा।

महोदय, मैं सदन के माध्यम से माननीय शिक्षा मंत्री, श्री धर्मेंद्र प्रधान जी से निवेदन करती हूँ कि स्कूलों में नियमित रूप से विशेष कक्षाओं का आयोजन किया जा सकता है, जिनमें बच्चों को पारंपरिक खेलों के महत्व और उनके इतिहास से परिचित कराया जा सकता है। इन कक्षाओं के माध्यम से बच्चों को न केवल खेलों के बारे में जानकारी होगी, बल्कि उन्हें इन खेलों को खेलने के लिए भी प्रोत्साहित किया जाएगा। गर्मियों की छुट्टियों में स्कूलों द्वारा हिल स्टेशनों पर समर कैंप आयोजित किये जा सकते हैं। इन प्रतियोगिताओं के आधार पर बच्चों को पुरस्कार दिये जाएँ, जो उन्हें उत्साहित और प्रेरित करेंगे और खेलों में उनकी भागीदारी को बढ़ावा मिलेगा, धन्यवाद।

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by Dr. Kalpana Saini:- Shrimati Geeta alias Chandraprabha (Uttar Pradesh), Ms. Kavita Patidar (Madhya Pradesh), Shrimati Sumitra Balmik (Madhya Pradesh), Dr. Sumer Singh Solanki (Madhya Pradesh), Shri Naresh Bansal (Uttarakhand), Shri Ram Chander Jangra (Haryana), Dr. Sasmit Patra (Odisha), Shri Niranjan Bishi (Odisha) and Dr. Fauzia Khan (Maharashtra).

Demand for financial assistance to victims of devastation caused by Cyclone Fengal in Tamil Nadu

SHRI TIRUCHI SIVA (Tamil Nadu): Mr. Deputy Chairman, Sir, through the Chair, I want to draw the attention of the Government to act with urgency in addressing the severe and widespread devastation caused by Cyclone Fengal. The Cyclone Fengal emerged as a low-pressure cyclone in November 2024 and it brought too much of rain in Thanjavur, Thiruvarur, Nagapattinam, Mayiladuthurai and Tiruchirappalli. Later, the cyclone hit the shores on 1st and 2nd December, causing a great damage across. It has ravaged 14 districts, directly affecting 1.5 crore people, displacing 69 lakh families and has caused loss of 40 precious lives, along with loss of 3,000 cattle and 2.50 lakh poultry. Heavy rainfall, exceeding 50 centimetres in one day, has totally submerged the districts of Villupuram, Cuddalore, Tiruvannamalai and Kallakurichi. There were also damages in Chennai, Chengalpattu, Kanchipuram, Thiruvallur, Vellore, Ranipet and Krishnagiri.

The Tamil Nadu Government has deployed a workforce of 38,000 officials and 1,20,000 first responders, who actively engaged in relief and rescue operations. Nine teams from the NDRF and nine teams from the SDRF were also deployed. Despite these commendable efforts, the scale of destruction far surpassed the State's

capacity to recover independently. So, the initial assessment shows that we need Rs.2,475 crores, but the State Government has demanded Rs.2,000 crores as immediate relief from the Union Government. We are worried looking at the past inadequacies in disaster relief. We had asked for Rs.37,000 crores, but we were given only a paltry Rs.267 crores. It is very necessary. This has caused a great damage. The Cyclone Fengal requires a decisive and compassionate response.

I would urge that helping out at the time of need is, of course, a test of federal governance and federal solidarity. I would urge the Ministry of Home Affairs to act with urgency to demonstrate fairness and sensitivity in this issue. The Tamil Nadu Chief Minister has written a letter to the hon. Prime Minister also. So, kindly release Rs. 2,000 crores for interim relief, which would only rescue the people. People have totally lost their livelihoods. So many houses have been washed out. Still, it has not been recovered. It is still raining there. Tamil Nadu is in a very distressed position because of this cyclone and we have approached it in the right manner. Now also, I would like to draw the attention of the House and urge the Government to kindly act with compassion and give relief to the States concerned. Thank you, Sir.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by Shri Tiruchi Siva: Shri P. Wilson (Tamil Nadu), Ms. Dola Sen (West Bengal), Shri Prakash Chik Baraik (West Bengal), Shri M. Shanmugam (Tamil Nadu), Dr. John Brittas (Kerala), Shri Sandosh Kumar P. (Kerala), Dr. Fauzia Khan (Maharashtra), Shrimati Mahua Maji (Jharkhand), Shrimati Jebi Mather Hisham (Kerala), Shri Haris Beeran (Kerala), Dr. Sasmit Patra (Odisha), Shri Niranjan Bishi (Odisha) and Shri A.A. Rahim (Kerala).

Need to improve the well-being of employees in private sector companies

SHRI SAKET GOKHALE (West Bengal): Mr. Deputy Chairman, Sir, the issue that I wish to bring to the notice of this House is very important. On 20th of July this year, a young 26-year-old woman, named, Anna Sebastian, suddenly died. She was found dead. Her mother then wrote an open letter on social media where the mother said that her daughter had died because she was made to overwork in the company where she was working. The company happens to be one of the big four consulting companies; it is a multinational company.

Similarly, before that, in February, Satish Nandgaonkar, a journalist working with a very major Indian newspaper in Mumbai, suffered a cardiac arrest. At that time also, his family, even the Press Council, said that this happened because, at work,